

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCIVIL APPEAL NO(S). 3663/2024

PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD.

Appellant(s)

VERSUS

HSA TRADERS & ORS.

Respondent(s)

(FOR ADMISSION and IA No.54508/2024-STAY APPLICATION)

Date : 19-04-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYANFor Appellant(s) Mr. Pradeep Misra, AOR
Mr. Suraj Singh, Adv.

For Respondent(s) Mr. Karan Batura, AOR

UPON hearing the counsel the Court made the following
O R D E R

The learned counsel appearing for the appellant brought to our notice that this Court on 7th March, 2024 has issued notice on this Appeal. But, surprisingly, a copy of the said order is not on record. Even, the latest Office Report is also not available on record. The Registrar (Judicial) will look into this aspect and call for the explanation from the concerned members of the staff.

List on 9th July, 2024.(ASHISH KONDLE)
COURT MASTER (SH)(AVGV RAMU)
COURT MASTER (NSH)